

NOTICE

In continuation of previous notice dated 23rd October, 2020, it is clarified that at the time of filing of the new cases, Learned Advocates, should declare their preference in the **presentation form** whether they want physical or virtual mode of hearing in their case.

In pending matters, mention slip shall be accepted from the Counsel requesting for physical hearing from 2nd November, 2020 onwards. However, in all the cases, the Learned Advocates shall file written consent of the Advocate for opposite party/parties for the purpose of physical hearing. The mention slip with written consent of the Opposite party/parties be sent through email in email id mentioning38@gmail.com.

Dated the 31st October, 2020
High Court of Jharkhand, Ranchi

By Order,

Sd/-
(Ambuj Nath)
Registrar General

NOTICE

Please take notice that Hon'ble Mr. Justice H.C. Mishra will sit in Division Bench along with Hon'ble Mr. Justice Rajesh Kumar on 02.11.2020 at 10.30 A.M. instead of 11.30 A.M. and take up the case listed in Daily Cause List dated 02.11.2020 before Their Lordships through V.C.

Dated the 31st October, 2020
High Court of Jharkhand, Ranchi

By Order,
Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)